

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:3093  
ANSWERED ON:14.12.2005  
ACCESS DEFICIT CHARGE  
Thakkar Smt. Jayaben B.

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Telecom Regulatory Authority of India proposes to introduce an Access Deficit Charge (ADC) that will be based on revenue share instead of the current per-call levy;
- (b) if so, the reasons for introducing the above change;
- (c) whether cellular operators are opposing the above change; and
- (d) if so, the action taken by the Government against these operators?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

- (a) Yes, Sir.
- (b) It addresses some of the incongruities of the present Access Deficit Charge regime resulting in lesser charge to some of the present subscriber categories.
- (c) No, Sir.
- (d) Does not arise in view of (c) above.